

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.†2390
ANSWERED ON 15.12.2025**

GUIDELINES FOR HOMESTAYS

†2390. DR. RAJEEV BHARADWAJ:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has issued new guidelines for homestays;**
- (b) If so, the details thereof;**
- (c) whether the registration fee for homestays has been increased under the new guidelines; and**
- (d) if so, the details thereof?**

ANSWER

THE MINISTER OF TOURISM (SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (d): The Ministry of Tourism under its Common National Standards and Guidelines dated 10.12.2018, classifies Incredible India Homestay Establishments.

There is no fee for registration of homestays. However, As per the Guidelines, the prescribed fees for classification of homestays are as follows:

Category	Fees (INR)
Silver	3,000/-
Gold	5,000/-

The above has not been revised as on date.
